

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2370**

**TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)**

**PROMOTION OF CENTRAL ARMED POLICE FORCES**

**2370 SHRI KAMAKHYA PRASAD TASA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the promotion of members of CISF and other Central Armed Police Forces (CAPFs) is on time;**

**(b) if so, the details thereof;**

**(c) the details of policy and eligibility criteria for promotion for members of CISF and other CAPFs; and**

**(d) the steps taken to remove stagnation in promotional avenues in all grades of CISF and other CAPFs in the country;**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The Officers and personnel who complete the required residency period in a particular rank/grade and fulfill other requisite conditions as per the Recruitment Rules like, qualifying of pre-promotional course, Medical Category, Benchmark, Annual Performance Appraisal Reports etc., are considered for promotion on 'Selection-Cum-Seniority' on the recommendations of the Departmental Promotion Committee. The promotion in Central Armed Police Forces (CAPFs) including CISF is vacancy based.**

**(d): In order to remove the stagnation in promotional avenues in all grades of CAPFs including CISF, Cadre Review is undertaken from time to time.**

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